

LIST OF STAKEHOLDERS

[As per Regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

In the matter of
CP No. **1136(KB) 2018**

Otto Projects Private Limited - IN LIQUIDATION

Prepared by	Rakesh Kumar Agarwal, IBBI Registration No. IBBI/IPA-001/IP-P00443/2017-18/10786
Reference	NCLT Order dated 14 th September, 2021

DISCLAIMER

The information contained in this List of Stakeholders (“List”) is substantially based on information collected by the Liquidator as supplied by claimants, former Resolution Professional/Liquidator or obtained from public domain. The Liquidator shall not have any liability for any statements, disclosures or representations (expressed or implied) contained in, or any omissions from, this List or any other written or oral communication transmitted to the recipient.

This List has been prepared pursuant to Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 (“Liquidation Regulations”) and for no other purpose. The submission of this List is a part of the liquidation proceedings. Any recipient getting this List is only entitled to use the same for the purposes of liquidation proceedings, and is not entitled to circulate the whole or any part of the List for any other purpose.

The Liquidator disclaims liability for any losses/ liabilities or damages that may arise relying on the List. No damages/ losses/ penalties/ liabilities or any form of claim shall lie against the Liquidator for the List

LIST OF STAKEHOLDERS

Pursuant to Regulation 31 of the Liquidation Regulation, 2016, category wise list of stakeholders has been prepared, on the basis of proofs of claims submitted and accepted by the undersigned, under the said regulations stating the following details:

1. amount of claim admitted;
2. extent to which the debts or dues are secured or unsecured;
3. details of the stakeholders; and
4. proofs admitted or rejected in part, and the proofs wholly rejected.

This list of stakeholders includes separate lists showing claims received and subsequently accepted by the Liquidator of the following stakeholders:

1. Financial Creditors: **Annexure- 1**;
2. Operational Creditors (except employees and workmen): **Annexure- 2**;
3. Workmen and Employees: **Annexure- 3** and
4. Other Stakeholders: **Annexure-4**

The liquidator shall file the list of stakeholders with the Adjudicating Authority within forty-five days from the last date for receipt of the claims. In the instant case, the liquidation order was passed on 07/04/2021 and Mr. Amit Choraria was appointed as Liquidator of the Corporate Debtor. However, Mr. Amit Choraria expressed his wish before Hon'ble NCLT, Kolkata to relinquish his responsibility as the Liquidator of the Corporate Debtor. The Hon'ble NCLT, Kolkata satisfied with the prayer made by the erstwhile Liquidator and relieved him from his responsibilities as liquidator vide order dated 14/09/2021. Through the same order, Hon'ble NCLT, Kolkata appointed Mr. Rakesh Kumar Agarwal as Liquidator of the Corporate Debtor. Considering this, there was procedural delay in filing this list with Adjudicating Authority. Now the present liquidator has finalised the list of stakeholders and it will be filed with Adjudicating Authority.

Considering that the very nature of admission of claims filed by stakeholders is subject to modification, necessary application shall be moved with the Hon'ble NCLT, from time to time, to modify an entry in the list of the stakeholders filed with the Adjudicating Authority, in the manner directed by the Adjudicating Authority.

The list of stakeholders, as modified from time to time, shall be:

1. available for inspection by the persons who submitted proofs of claim; and
2. available for inspection by members, directors and guarantors of the Corporate Debtor.
3. displayed on the website, if any, of the corporate debtor.
4. filed on the electronic platform of the Board for dissemination on its website:

Annexure- 1: Claims of Financial Creditors

Details of Stakeholder		Amount of Claim	Secured or Unsecured	Claim Admitted by Liquidator
Nil	Nil	Nil	Nil	Nil

Annexure- 2: Claims of Operational Creditors (except workmen and employees)

Notes:

1. Last date of submission of claim was 7th May, 2021. The Operational Creditors who have submitted their claims post the last date for receipt of claims, i.e. 7th May, 2021 have not been considered in this sheet
2. The claims have been verified by the liquidator based on the evidence/information/details/invoices towards which the claims have arisen submitted by the respective operational creditors. The amount may not necessarily match with the books of accounts of the Company.
3. The claim amount admitted is subject to further scrutinization based on subsequent information/ documents sought from the Corporate Debtor/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT, or otherwise.
4. As regards claims submitted after the last date of submission i.e. 7th May, 2021, the Liquidator will admit the claims only on general or specific orders of NCLT.

Details of Stakeholder		Amount of Claim	Secured or Unsecured	Claim Admitted by Liquidator
Utkal Projects Pvt Ltd	Plot No. 102/B, Supratik Exotica Appartment, Paikraypur Road, Gothapatna, Malipada, Bhubaneswar, Dist: Khurdha – 751 029, Odisha	Rs.3,34,06,174	Unsecured	Rs. 3,34,06,174
Commercial Taxes, Govt of West Bengal	Directorate of Commercial Taxes, Govt. of West Bengal, 14, Beliaghata Road, Kolkata – 700 015	R, 3,82,22,812	Unsecured	Rs. 1,90,63,332
TRL Krosaki Refractories Limited	Belpahar, Dist: Jharsuguda, Odisha – 768 218	Rs. 21,38,439	Unsecured	Rs. 14,63,988
Employee State Insurance Corporation	Regional Office, 5/1 Grant Lane, Kolkata - 700 012	R. 11,45,393	Unsecured	R. 6,01,128.80
India Trading Oil Co	65, Sri Arabinda Sarani, Kolkata – 700 005	Rs. 2,67,369	Unsecured	R. 2,55,953.42

Annexure- 3: Claims of Workmen and Employees

Details of Stakeholder		Amount of Claim	Secured or Unsecured	Claim Admitted by Liquidator
NIL	NIL	NIL	NIL	NIL

Annexure- 4: Claims of other Stakeholders

Details of Stakeholder		Amount of Claim	Secured or Unsecured	Claim Admitted by Liquidator
NIL	NIL	NIL	NIL	NIL